

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 01.09.2020

(Morning Session)	(Afternoon Session)
Hearing / Objection	Arguments
1. M.C.No. 5007/2019 2. G & WC.No. 5004/2018 3. P & SC. No. 5016/2020 4. S.C. No.5001/2020 5. S.C. No.5014/2020	1. R.A. No. 5098/2017 2. R.A. No. 5030/2019 3. R.A. No. 5023/2015 4. R.A. No. 5030/2015 5. R.A. No. 5025/2016 6. M.A. No. 5027/2015 7. R.A. No. 5041/2016 8. R.A. No. 5042/2016 9. M.A. No. 5003/2019 10.M.A. No. 5013/2019
Arguments	Orders
6. M.A.No. 5075/2019 7. M.A. No. 5021/2019 8. M.A. No. 5022/2019 9. S.C. No. 34/2013 10.R.A.No. 5026/2016 11.R.A.No. 5107/2016 12.R.A. No. 5094/2017 13.R.A. No. 5068/2016 14.R.A.No. 5111/2016 15.R.A.No. 5049/2015	11.Crl.Misc. No. 5254/2020 12.Crl.Misc. No. 5256/2020 13.Crl.Misc. No. 5257/2020 14.Crl.Misc. No. 5259/2020 15.Crl.Misc. No. 5272/2020


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 01-09-2020 in the court of
Prl. Senior Civil Judge and JMFC, Anekal.**

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No.580/2006	Arguments
2	O.S. No. 489/2008	Arguments
3	O.S. No. 483/2006	Arguments
4	O.S. No. 104/2010	Arguments
5	O.S. No. 327/2010	Arguments
6	O.S. No. 905/2006	Steps
7	O.S. No. 1817/2006	Steps
8	O.S. No. 1221/2006	Steps
9	O.S. No. 1250/2006	Steps
10	O.S. No. 344/2007	Steps
11	O.S. No. 502/2007	Steps
12	O.S. No. 246/2008	Steps
13	O.S. No. 247/2008	Steps
14	O.S. No. 331/2009	Steps
15	O.S. No. 358/2009	Steps
Afternoon Session		
16	O.S. No. 329/2009	Steps
17	O.S. No. 227/2009	Steps
18	O.S. No. 249/2010	Steps
19	O.S. No. 36/2010	Steps
20	O.S. No. 49/2010	Steps
21	O.S. No. 233/2014	Steps
22	O.S. No. 442/2018	Steps
23	O.S. No. 228/2018	Steps
24	O.S. No. 504/2018	Steps
25	O.S. No. 487/2018	Steps
26	O.S. No. 562/2018	Steps
27	O.S. No. 73/2018	Steps
28	O.S. No. 256/2018	Steps
29	O.S. No. 136/2020	Steps
30	O.S. No. 135/2020	Steps

Sd/-
Prl. S.C.J. and JMFC, Anekal.

List of cases are posted on 01-09-2020 in the court of
Addl. Senior Civil Judge and JMFC, Anekal.

Sl.No.	Cases	Stage
Morning Session		
1	O.S. No. 2624/2006	Hearing
2	O.S. No. 753/2015	Hearing
3	O.S. No. 271/2020	Hearing
4	O.S. No. 462/2020	Hearing
5	O.S. No. 645/2008	Arguments
6	O.S. No. 821/2008	Arguments
7	O.S. No. 81/2011	Arguments
8	Mis. No. 27/2017	Arguments
9	O.S. No. 447/2010	Objections
10	O.S. No. 464/2020	Objections
11	O.S. No. 207/2020	Compromise
12	O.S. No. 457/2010	Issues
13	O.S. No. 1059/2015	Issues
14	O.S. No. 1098/2016	Issues
15	O.S. No. 738/2016	Issues
Afternoon Session		
16	O.S. No. 741/2009	Steps
17	O.S. No. 709/2010	Steps
18	O.S. No. 938/2015	Steps
19	O.S. No. 788/2017	Steps
20	O.S. No. 1062/2018	Steps
21	O.S. No. 953/2019	Steps
22	O.S. No.778/2019	Steps
23	O.S. No. 1164/2019	Steps
24	O.S. No. 777/2019	Steps
25	O.S. No. 768/2019	Steps

26	O.S. No. 771/2019	Steps
27	O.S. No. 776/2019	Steps
28	O.S. No. 1163/2019	Steps
29	O.S. No. 769/2019	Issues
30	O.S. No. 1165/2019	Steps

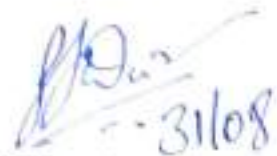
Sd/-
Addl. Senior Civil Judge & JMFC,
Anekal.

2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 81/17	Hearing	1	OS.No. 211/08	Hearing
2	OS.No. 348/09	Hearing	2	OS.No. 37/18	Hearing
3	OS.No. 472/09	Hearing	3	OS.No. 279/18	Hearing
4	OS.No. 47/10	Hearing	4	OS.No. 355/08	Hearing
5	OS.No. 149/15	Hearing	5	OS.No. 277/19	Hearing
6	OS.No. 48/11	Hearing	6	OS.No. 189/13	Hearing
7	OS.No. 276/10	Hearing	7	OS.No. 15/12	Hearing
8	OS.No. 263/18	Hearing	8	OS.No. 248/07	Hearing
9	OS.No. 15/09	Hearing	9	OS.No. 218/08	Hearing
10	OS.No. 255/18	Hearing	10	OS.No. 548/12	Hearing
11	OS.No. 45/13	Hearing	11	OS.No. 357/10	Hearing
12	OS.No. 105/09	Hearing	12	OS.No. 410/11	Hearing
13	OS.No. 70/10	Hearing	13	OS.No. 10/12	Hearing
14	OS.No. 183/11	Hearing	14	OS.No. 73/17	Hearing
15	OS.No. 19/10	Hearing	15	OS.No. 125/14	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**



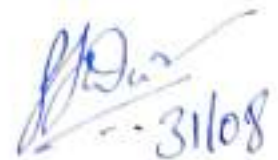
II Addl. Civil Judge & JMFC,
Anekal.

**Matter listed on 01-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 81/17	Hearing	1	OS.No. 211/08	Hearing
2	OS.No. 348/09	Hearing	2	OS.No. 37/18	Hearing
3	OS.No. 472/09	Hearing	3	OS.No. 279/18	Hearing
4	OS.No. 47/10	Hearing	4	OS.No. 355/08	Hearing
5	OS.No. 149/15	Hearing	5	OS.No. 277/19	Hearing
6	OS.No. 48/11	Hearing	6	OS.No. 189/13	Hearing
7	OS.No. 276/10	Hearing	7	OS.No. 15/12	Hearing
8	OS.No. 263/18	Hearing	8	OS.No. 248/07	Hearing
9	OS.No. 15/09	Hearing	9	OS.No. 218/08	Hearing
10	OS.No. 255/18	Hearing	10	OS.No. 548/12	Hearing
11	OS.No. 45/13	Hearing	11	OS.No. 357/10	Hearing
12	OS.No. 105/09	Hearing	12	OS.No. 410/11	Hearing
13	OS.No. 70/10	Hearing	13	OS.No. 10/12	Hearing
14	OS.No. 183/11	Hearing	14	OS.No. 73/17	Hearing
15	OS.No. 19/10	Hearing	15	OS.No. 125/14	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**



**II Addl. Civil Judge & JMFC,
Anekal.**